

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2124  
ANSWERED ON:09.03.2011  
FILLING OF VACANCIES  
Singh Rajkumari Ratna;Singh Dr. Sanjay

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there is a provision for filling of vacancies by the various Government departments as per their requirement under the current guidelines and rules;
- (b) if so, the number of vacancies filled under the said guidelines and rules during the last three years, category-wise;
- (c) the number of times the said guidelines and rules have been violated during the above period;
- (d) the action taken by the Government thereon; and
- (e) the outcome thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a), (b), (c), (d) & (e): The vacancies in the Government Departments are to be filled up as per the provisions of recruitment rules/regulations framed for that post. Information on specific details regarding number of vacancies filled up by Government Departments is not maintained centrally. The Administrative Ministries/Departments concerned are required to monitor the vacancy position under their jurisdiction and adhere to recruitment rules/regulations while filling up the posts.